

**F. No. J-11017/1/2017-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section**

Shastri Bhawan, New Delhi,
Dated 22nd March, 2017

ORDER

In continuation of this Department's earlier orders with same No. 36(19)/2015-Judl. dated 20.07.2015 & 23.09.2015, the President is pleased to engage following Advocates as mentioned below for conducting Central Govt. litigation (except cases of Railways & Taxation) before Rajasthan High Court, at Jodhpur & its Bench at Jaipur & CAT, Jodhpur Bench, for a period of three years from the date of this order or until further orders, whichever is earlier:

HIGH COURT OF RAJASTHAN AT JODHPUR

Senior Panel Counsel			
Sr. No.	Name	Contact details	Enrollment Number
1.	Mahesh Thanvi	8, Parvati Nagar, Circuit House Road, Jodhpur Mob: 9414130386 Phone: 0291-2513030 Email: adv.m.thanvi@gmail.com	R/118/1994
Central Government Counsel			
Sr. No.	Name	Contact details	Enrollment Number
1.	Baljinder Singh Sandhu	168, Ajeet Colony, Opp. Circuit House, Jodhpur-342001 (Raj.) Mob: 9829028611 Phone: 0291-2511611 bssandhuadvocate@gmail.com	R/934/2000
2.	Pradeep Choudhary	78, Laxmi Chamber, Paota 'C', Jodhpur. Mob: 9414430502 Phone: 0291-2544838 Email: jschoudhary.sr.adv@gmail.com	R/1282/2000

HIGH COURT OF RAJASTHAN, BENCH AT JAIPUR

Central Government Counsel			
Sr. No.	Name	Contact details	Enrollment Number
1.	Pavan Sharma	194/246, Behind Janki Devi School, Pratap Nagar, Sanganer, Jaipur (Raj.) Mob: 9928192932 Email: pavansharma1559@gmail.com	R/1064/2000
2.	Ms. Manju Joshi,	A-469, Vidhut Nagar, Ajmer Road, Jaipur Mob: 9414210512, 9928199452 Phone: 0141-2359124 Email: joshimanjuadv@yahoo.com	R/1088/1997




3.	Dr. Arun Choudhary,	3, Hospital Road, Opp. S.M.S. Hospital, Jaipur-302005 Mob: 9414128890 Phone: 0141-2378855	R/1056/2003
4.	Ms. Shalini Sharma,	13-B Flat No. 202 Hari Apartment Ved Vila Vistar-B, Near Ramnagar Vistar, Sodala, Jaipur Mob: 9309099031	1361/2009

CENTRAL ADMINISTRATIVE TRIBUNAL, BENCH AT JODHPUR

Additional Central Government Standing Counsel			
Sr. No.	Name	Contact details	Enrollment Number
1.	Babu Lal Bishnoi	H. No. 36, Opp. Digari Power House (Behind Church), Ajmer Road, Jodhpur. Mob: 8290437753, 9414272557 Phone: 2532823 Email: blbishnoi29@yahoo.co.in	R/813/1993


2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


 (R. K. Srivastava)
 Deputy Legal Adviser

Copy for information to:-

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. Rajdeepak Rastogi, Ld. Addl. SGI, Rajasthan High Court, Bench at Jaipur.
3. Shri Basant Singh Chhaba, Asstt. Solicitor General of India, Rajasthan High Court, Jaipur Bench.
4. Shri Anil Kumar Rajvansy, Asstt. Solicitor General of India, Rajasthan High Court, Jodhpur Bench.
5. The Registrar, Rajasthan High Court at Jodhpur & Bench at Jaipur.
6. The Registrar, CAT, Jodhpur Bench.,
7. Shri Rajendra Vaish, Sr. Central Govt. Standing Counsel for CAT Jodhpur Bench.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
10. Guard File/Judicial Section with 5 spare copies.


 (B. S. Sharma)
 Asstt. Legal Adviser (Judicial)